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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP Nos. 27-A to 27-D/2016 & MCA 1/2016 in TP 27/2016 with TP No. 27/397-398/NCLT/AHM/2016 (New) CA Nos. 190/2013, 11/2014, 295/2014, 26/2016 & MCA_/2016 with CP No. 49/397-398/CLB/MB/2012 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

Name of the Company:

Kusum Tibrewal & Ors.

V/s.

Prabhakar Processors Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. 1 Dinja Papaiyawdla Advocate Responditaipaints Dunge

2.

ORDER

None present for Petitioner. Learned Advocate Ms. Divya Papiyawala i/b Learned Advocate Mr. S Suryanarayana present for Respondents.

At request of learned Counsel for Respondents.

List the matter on 19.02.2018 for final hearing.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 17th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL